

(c) Twelve trains were detained, detention varying from 45 minutes to 5 hours and 55 minutes.

(d) The Civil Authorities of Ghazia-bad and Meerut were informed about the situation at Sahibabad. At about 13-30 the District Magistrate, Meerut accompanied by the District Superintendent of Police and a posse of U. P. Police and U. P. Armed Constabulary arrived at the spot.

SHRI DEOKINANDAN NARAYAN: May I know if it is a fact that the students have a long standing grievance against the trains running late between Ghaziabad and Delhi?

SHRI S. V. RAMASWAMY: It is not long standing one. As a matter of fact, the trains were running to time almost in September, October and in the early part of November. But later on, due to shortage of coal that being due to the Puja holidays and due to the bad quality of coal, there was trouble with the engines, and only for sixteen days there was some delay in the running of trains.

SHRI DEOKINANDAN NARAYAN: May I know what was the assurance which was given to these students by the District Magistrate when they stopped trains one after another?

SHRI S. V. RAMASWAMY: Earlier, even the railway officials themselves had said that they would try and do their utmost to run the trains to time. The difficulty was due to the bad quality of the coal.

SHRI DEOKINANDAN NARAYAN: I wanted to know what assurance was given by the District Magistrate when he came and asked the students to remove themselves from the platform?

SHRI JAGJIVAN RAM: They were told that every effort would be made to run the trains on time.

SHRI FARIDUL HAQ ANSARI: As the hon. Minister must be aware, it is not the first time that such an ille-

gal thing has happened. May I know what action the civil and railway authorities took against the people who indulged in these illegal actions?

SHRI JAGJIVAN RAM: It is a difficult question and a bigger problem— the conduct of the student community in certain sections of the railways. When a large number of students are involved, it becomes very difficult to take legal action and deal with the offenders by taking legal action against them.

-SHRI DEOKINANDAN NARAYAN: May I know how many students go from Delhi to Ghaziabad and from Ghaziabad to Delhi back, and how many of them are ticketless?

SHRI JAGJIVAN RAM: It is very difficult to say how many students go every day from Delhi to Ghaziabad or *vice versa*.

SHRI B. P. BASAPPA SHETTY: May I know whether the students are not issued season tickets, and it is not the duty of the railway authorities to see that some alternative arrangements are made to enable the students to reach their places in time?

SHRI JAGJIVAN RAM: For those who want to purchase season tickets, season tickets are sold to them. But in the very nature of things as explained by the Deputy Minister, when there was some shortage of coal in the Ghaziabad loco-shed and the quality of the coal was not according to the specification for consumption by the locomotives, their speed was affected. And action has been taken since then, and I have not heard of any complaint till now. I have been personally watching it.

RAILWAY LINE BETWEEN INDIA AND EUROPEAN COUNTRIES

•397. SHRI DEOKINANDAN NARAYAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to.

lay a railway line between India and the European countries; and

(b) if so, by whom the proposal was initiated?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

MR. DEPUTY CHAIRMAN: Questions are over.

(2) *In promotion:*

The same percentage as for direct recruitment is applicable to the following types of promotion:

(i) promotion from Class IV to Class III.

(ii) promotion to selection posts within Class III.

(.ii) promotion from Class III to Class II.

ALLOCATION OF POWER FROM RIHAND PROJECT

WRITTEN ANSWERS TO QUESTIONS

RESERVATION OF HIGHER POSTS FOR SCHEDULED CASTES/TRIBES IN RAILWAY SERVICES

*374. SHRI V. V. SARWATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether some of the higher posts in the Railway Services are reserved for candidates belonging to the Scheduled Castes and Scheduled Tribes; and

(b) whether the same policy is followed in the recruitment for such posts both by competition and selection and also in promotion?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) The reservation for Scheduled Castes and Scheduled Tribes in Railway Services is as follows;

(1) *In direct recruitment:*

Scheduled Castes—

By open competition through the UPSC or Railway Service Commissions on all India basis—12½%

With local or regional bias—16 2/3 %
Scheduled Tribes—5%.

*377. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer given to Starred 'Question No. 76 in the Rajya Sabha on the 16th August, 1961 and state:

(a) whether the Chief Ministers of Uttar Pradesh and Madhya Pradesh have since reached an agreement on the allocation of power from the Rihand Project for the two States; and

(b) if so, what are the details of the agreement?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b) Does not arise.

ALIGNMENT IN REGARD TO JABALPUR-BHOPAL-NARSINGARH-BIAORA ROUTE

*378. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to the answer given to Unstarred Question No. 409 in the Rajya Sabha on the 5th September, 1961 and state:

(a) whether the alignment in regard to Jabalpur-Bhopal-Narsingarh-Biaora route, which has been declared as a National Highway, has since been finalised; and